

COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 391 OF 2017

Dated: 29th January, 2019

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

Madhya Pradesh Power Management Co. Ltd.

.... Appellant(s)

Vs.

Central Electricity Regulatory Commission & Ors.

.... Respondent(s)

Counsel for the Appellant(s) : Mr. G. Umapathy
Mr. Aditya Singh
Ms. Vaishnavi V.

Counsel for the Respondent(s) : Mr. Janmali M a/w
Mr. Yashawi Kant for R-2

Ms. Garima Srivastava for
Mr. Rajiv Srivastava
Ms. Gargi Srivastava for R-3 to R-6

Ms. Anushree Bardhan
Mr. Pulkit Agrwal for R-7 to R-9

Ms. Swapna Seshadri
Ms. Parichita Chaudhary for R-13

ORDER

As agreed by learned counsel for the parties, list the matter for hearing on **07.03.2019 at 2.30 P.M.**

(S. D. Dubey)
Technical Member
Pr/vg

(Justice Manjula Chellur)
Chairperson